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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **MAC.APP. 811/2019**

RAJENDRA NATH CHATURVEDI & ORS Appellants

Through **Mr. Shrey Chathly, Advocate**

versus

**RAJ KUMAR & ANR (NATIONAL
INSURANCE CO LTD)** Respondent

Through **None.**

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER

26.10.2021

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CM APPLN. 37584/2021 (early hearing)

1. Since notice has not yet been issued in the appeal. The early hearing application is allowed. Appeal is taken up for consideration today.

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2. Issue notice to the respondent, in addition through counsel, by all modes including registered AD and courier returnable on 16.02.2022.

3. Digital copy of the tribunal's record be requisitioned.

SANJEEV SACHDEVA, J

OCTOBER 26, 2021

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